

BEFORE THE NATIONAL GREEN TRIBUNAL AT DELHI
PRINCIPAL BENCH

ORIGINAL APPLICATION NO. 737/2022

IN THE MATTER OF:
AMIT AGGARWAL

PETITIONER

VERSUS

DELHI DEVELOPMENT AUTHORITY

RESPONDENT

N.D.O.H.: 29-01-2024

INDEX

S.No.	Particulars	Page No.
1.	Second Status Report on behalf of Respondent No. 1/DDA	1-3
2.	Annexure R1: Photographs of the compensatory plantation undertaken at Smriti Van	4-5
3.	Annexure R2: True Copy of the letters dated 31-01-2023, 21-12-2023 and 10-01-2024 to DJB	6-9

New Delhi

Dated: 27-01-2024

for

Praveen
27/01/2024

Deputy Director (Hort.)
Horticulture Division IV, DDA
Sheikh Sarai, Phase-I,
New Delhi - 110017

Through

Kritika Gupta

KRITIKA GUPTA

Counsel for Respondent No. 1/DDA

Enrol No: 1 D/2750/2015

Chamber No. 155, Block I, High Court of Delhi

+91-8826331177 kritika0508@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL AT DELHI
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**SECOND STATUS REPORT ON BEHALF OF
RESPONDENT NO 1/DDA**

Most respectfully showeth:

1. That the present Status Report has been drafted under instructions of Mr. S.K. Meena Son of Sh. BL Meena, aged about 46 years, working as Deputy Director (Horticulture), office at Delhi Development Authority, Sheikh Sarai Phase I, New Delhi. This Status Report is based upon records maintained by the Respondent Department and is in continuation of the Counter Affidavit dated 15-05-2023 and Status Report dated 04-10-2023 filed in the matter by this Respondent.
2. That as stated earlier, the green area of Smriti Van (between Sector A, Pocket B and C, Vasant Kunj and the area of Ward No. 3, Mehrauli) spreads across 34.51 acres (geo-coordinates 28.51665 Latitude and 77.17171 Longitude) and is under the jurisdiction of Horticulture Division IV of DDA/Respondent No. 1.
3. That joint inspection of Smriti Van was carried out on 17-01-2024 of Smriti Van with the Range Officer (South Forest Division) along with Assistant Director, DDA and the Forester.
4. The Answering Respondent respectfully submits as follows –

- a. That the work of compensatory plantation, i.e., plantation of 1500 saplings for a NBCC Project and 250 saplings for the Rajya Sabha Secretariat Project was completed in the first week of August 202 and is being maintained. Tree guards are being installed to ensure that the plantation thrives unhindered. Latest photographs of the compensatory plantation undertaken at Smriti Van has been annexed herewith as **Annexure R1**.
- b. The trees ditches are cleaned successfully.(Photos enclosed)
- c. That as regards the STP existing within the Smriti Van, the said STP is currently being maintained and operated by the Delhi Jal Board (DJB) in view of the MOU dated 10-04-2023 entered into between the DDA and DJB (annexed at Page 353 of the Tribunal's records). The matter is being continuously pursued with DJB for taking ensuring due working and maintenance of the STP. In case of failure of DJB to take due action qua the STP, action would be taken against DJB as per the MOU with the approval of the competent authority. True Copy of the letters dated 31-01-2023, 21-12-2023 and 10-01-2024 to DJB are annexed herewith as **Annexure R2 Colly**.
- d. That the Smriti Van has a total number of approx. 3500 trees as per the records maintained by the Respondent. The work for geo-tagging of the trees of Smriti Van shall be completed within 30 days.

- e. That during the joint inspection, areas for plantation were suggested by the Forest Guard. Fresh plantation shall be undertaken in multiple areas of Smriti Van after march 2024. Notably, due to the current weather conditions, fresh plantation has not been undertaken.
5. That it is reiterated that the Answering Respondent is committed to the cause of creating, protecting and maintaining green covers in the area under its jurisdiction, and is undertaking all necessary steps and actions in pursuance thereof. The Respondent No. 1 tenders its unconditional apology for the inadvertent delay in filing of this Status Report on account of departmental exigencies.

New Delhi
Dated: 27-01-2024

for *Q. No. 1*
27/01/2024

Deputy Director (Hort.)
Horticulture Division IV, DDA
Sheikh Sarai, Phase-I,
New Delhi - 110017

Through

Kritika Gupta
KRITIKA GUPTA

Counsel for Respondent No. 1/DDA

Enrol No: | D/2750/2015

Chamber No. 155, Block I, High Court of Delhi

+91-8826331177 |kritika0504@gmail.com

ANNEXURE R1
INSTALLATION OF TREE GAURDS AND CLEANING OF TREE PITS

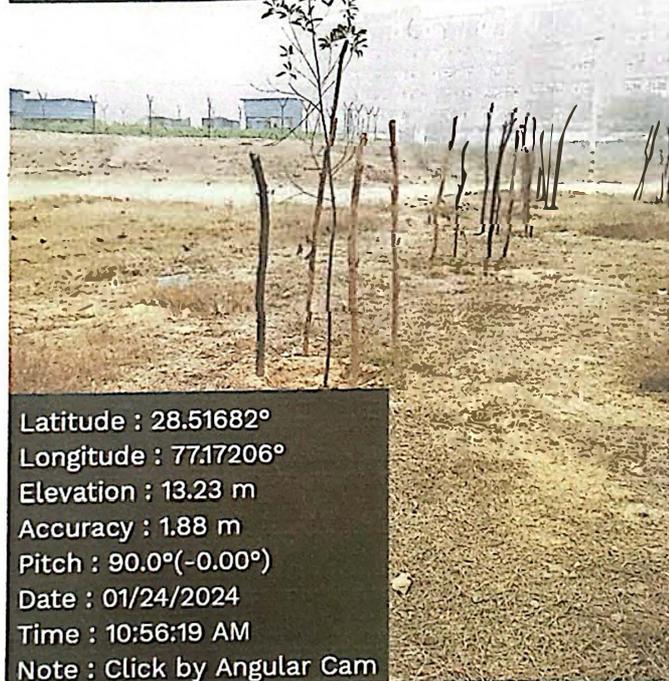


419

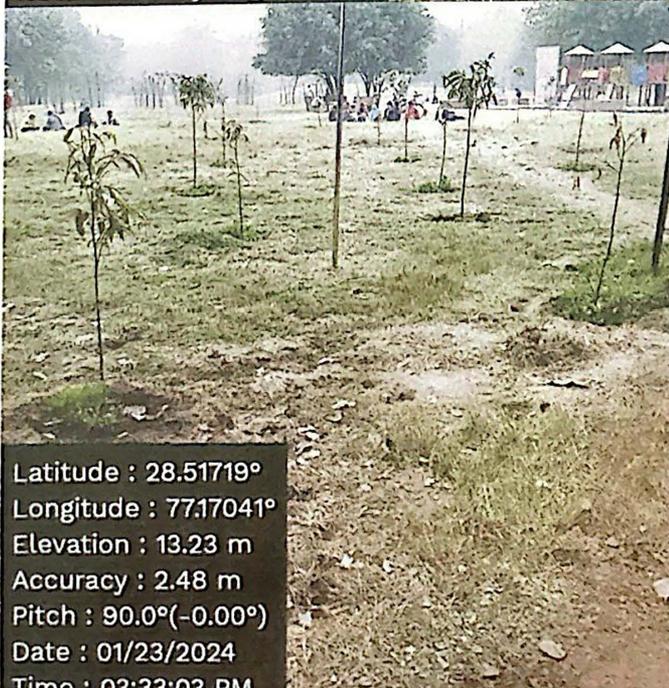
5



Latitude : 28.51487°
Longitude : 77.16972°
Elevation : 13.23 m
Accuracy : 2.03 m
Pitch : 90.0°(-0.00°)
Date : 01/23/2024
Time : 03:47:04 PM



Latitude : 28.51682°
Longitude : 77.17206°
Elevation : 13.23 m
Accuracy : 1.88 m
Pitch : 90.0°(-0.00°)
Date : 01/24/2024
Time : 10:56:19 AM
Note : Click by Angular Cam



Latitude : 28.51719°
Longitude : 77.17041°
Elevation : 13.23 m
Accuracy : 2.48 m
Pitch : 90.0°(-0.00°)
Date : 01/23/2024
Time : 03:33:03 PM

ANNEXURE R2 REMINDER-II

6

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE DY. DIRECTOR (HORT.)-IV
SHEIKH SARAI, PHASE-I, NEW DELHI-110017

No.F.10(5)/HD-IV/DDA/2023-24/ 42

Dated : 10.01.2024

To,

The Suptd. Engineer(Hort.)
HCC-1/DDA, Yamuna Sports Complex
Surajmal Vihar, New Delhi

Sub:- Regarding cleaning of lake situated at M/o Aff. M.P. Green area Smiriti Van Sec A at Vasant Kunj.

Ref: Court case Original Application No. 737/2022-- Amit Aggarwal Versus Delhi Development Authority

F.10(5)/HD-IV/DDA/2023-24/1110 Dated :31-10-2023

F.10(5)/HD-IV/DDA/2023-24/1304 Dated :22-12-2023

Sir,

Please refer on the above cited subject during the course of hearing, the bench pointed out that there is a STP/water treatment plant in smriti van installed by DJB to treated the waste water before inlet in water body. A MOU also signed between DDA and DJB for the same. But it was again observed that the STP is not working as per terms and condition of agreement. Waste water is being dumped into lake without treatment and lake is partially filled with water grass, polyethene and other waste etc therefore polluting near by areas.

So that you are gain requested that kindly intervein in the above matter for compliance of court direction.

Submitted for information and necessary action please.

Dy. Director (Hort.)
Hort.Divin-IV/DDA

Copy to:-

1. Director (Hort.) South-East for kind information please.
2. Executive Engineer(Civil),HCD-4/DDA, Nehru place, New Delhi for necessary action please.
3. Asstt. Director- IV/Hort.IV/DDA , for necessary action.
4. Office Copy

Dy. Director (Hort.)
Hort.Divin-IV/DDA

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE DY. DIRECTOR (HORT.)-IV
SMEIKH SARAI, PHASE-I, NEW DELHI-110017

No.F.10(5)/HD-IV/DDA/2023-24/ 1304

Dated : 22/11/2023

To,

The Suptd. Engineer(Hort.)
HCC-1/DDA, Yamuna Sports Complex
Surajmal Vihar, New Delhi

Sub:- Regarding cleaning of lake situated at M/o Aff. M.P. Green area Smiriti Van Sec A at Vasant Kunj.

Ref: Court case Original Application No. 737/2022-- Amit Aggarwal Versus Delhi Development Authority

F.10(5)/HD-IV/DDA/2023-24/1110 Dated :31-10-2023

Sir,

Please refer on the above cited subject during the course of hearing, the bench pointed out that there is a STP/water treatment plant in smriti van installed by DJB to treated the waste water before inlet in water body. A MOU also signed between DDA and DJB for the same. But it was again observed that the STP is not working as per terms and condition of agreement. Waste water is being dumped into lake without treatment and lake is partially filled with water grass, polyethene and other waste etc therefore polluting near by areas.

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4. Office Copy


Dy. Director (Hort.)
Hort.Divin-IV/DDA

DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE DY. DIRECTOR (HORT.)-IV
SHEIKH SARAI, PHASE-I, NEW DELHI-110017

No.F.10(5)/HD-IV/DDA/2023-24/1110

Dated: 31/10/2023

To,

The Chief Engineer(Hort.)
HCC-1/DDA, Yamuna Sports Complex
New Delhi

Sub:- Regarding cleaning of lake situated at M/o Aff. M.P. Green area Smriti Van Sec A at Vasant Kunj.

Ref: Court case Original Application No. 737/2022-- Amit Aggarwal Versus Delhi Development Authority

Sir,

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So that you are requested that kindly intervene in the above matter for compliance of court direction.

Submitted for information and necessary action please.

Dy. Director (Hort.)/1,
Hort.Divin-IV/DDA

Copy to:-

1. Director (Hort.) South-East for kind information please.
2. Executive Engineer (Civil),HCD-4/DDA, Nehru place, New Delhi for necessary action please.
3. Office Copy

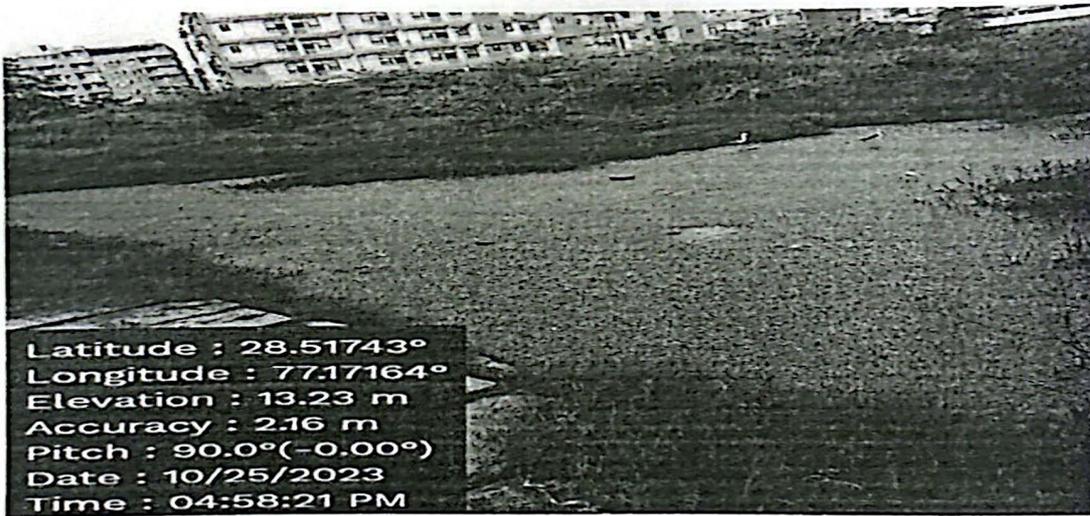
[Signature]
31/10/2023
AD-IV

Dy. Director (Hort.)/1,
Hort.Divin-IV/DDA

[Signature]



Latitude : 28.51771°
Longitude : 77.1717°
Elevation : 13.23 m
Accuracy : 2.25 m
Pitch : 90.0°(-0.00°)
Date : 10/25/2023
Time : 04:59:02 PM



Latitude : 28.51743°
Longitude : 77.17164°
Elevation : 13.23 m
Accuracy : 2.16 m
Pitch : 90.0°(-0.00°)
Date : 10/25/2023
Time : 04:58:21 PM



Latitude: 28.516238
Longitude: 77.171118
Elevation: 289.71±6 m
Accuracy: 3.9 m
Azimuth: 12° (N)
Pitch: -11.9° (-1.9°)
Time: 16-10-2023 11.52
Note: sm/td/van...